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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 12/NCLT/AHM/2018

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

Shanku's Bioscience Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. CHETAN PATEL PCS

Petihones

CB Pare

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<u>ORDER</u>

Learned PCS Mr. Chetan Patel present for Applicant.

Heard arguments of learned PCS for Applicant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of February, 2018.